

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 136

COMP.APPL/186(CH)2022

COMP.APPL/222(CH)2023

And

CP No. 38/Chd/Pb/2019

IN THE MATTER OF:

Aruna Kapoor & ors.

...

Petitioners

Versus

Narindera Castings Pvt. Ltd & ors.

...

Respondents

Under Section: 58, 59 of CA 2013

Rule: 11 of NCLT, 2016

Order delivered on 05.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.05.2024.

Sd/-

Court Officer